

552
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 285/ 2025

In the matter of:

Shiv Kumar Dubey

Applicant

Versus

Union of India & Ors

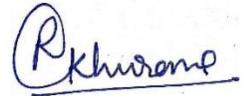
Respondent

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Rahul Khurana, Advocate
Counsel for Respondent no.4

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**ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO. 4
(HARYANA STATE POLLUTION CONTROL BOARD) IN
COMPLIANCE OF ORDER DATED 11.09.2025**

MOST RESPECTFULLY SHOWETH:

1. That answering respondent has filed reply dated 28.07.2025 to the present original application. The applicant has filed rejoinder in response to reply dated 28.07.2025 filed by the answering respondent.
2. That after considering reply, rejoinder and submissions of the parties, this Hon'ble Tribunal passed order dated 11.09.2025. The paragraphs pertaining to answering respondent are reproduced below:

"5. Learned Counsel for the applicant has submitted that as per reply filed by respondent no.4-HSPCB, consent requirement is applicable only to respondents no. 6, 18 and 24 but in fact in view of entry no.9 in Annexure1 (List of Industrial Sectors Classified Under Red, Orange, Green, and White Categories) of CPCB Guidelines dated 12.02.2025 "Automobile Service Stations/Workshops" respondents no.15, 16 and 17 are covered under consent mechanism and as per entry no.10.2 of the above said Guidelines "Building Construction Project \geq 5,000 sq. m., but $<$ 20,000 sq. m. built-up area (without connectivity to terminal STP)" respondents no. 8 and 9 are covered by consent mechanism but respondent no.4- HSPCB has not taken any action in this regard.

6. Learned Counsel for respondent no.4-HSPCB seeks three weeks' time for filing additional response and Learned Counsel for respondents no. 8 and 9 also seeks three weeks' time for filing of their responses.

7. In view of its statutory obligation respondents no.4-HSPCB may take appropriate action in accordance with law and include details regarding action taken in its additional response.

X

X

X

11. The applicant has filed I.A. No.568/2025 with prayer for early hearing and issuance of directions to respondent no.4-HSPCB to order closure of the defaulting units.

3. That present additional reply is being filed through Ms. Akansha Tanwar, Regional Officer, HSPCB, Gurugram who is authorized and competent to file the same on behalf of answering respondent.
4. That it is relevant to mention here that previous reply and 28.07.2025 was filed stating applicability of requirement of consent on the basis of Consent Policy order dated 04.12.2020 of HSPCB. The units against whom, SCN issued and closure recommendations were made, have been closed on dates as mentioned in table given in subsequent paragraph. It is also relevant to mention here that vide Office Order dated 01.08.2025 passed by the Board, new categorization of consent issued by CPCB has been adopted whereby activity of automobile service stations/workshops (not having washing facility) is required to obtain consent under green category as shown at Sr No.1. Copy of office order dated 01.08.2025 is annexed as **Annexure-R/1**.

In regard to applicant's submissions covering Respondent No.8 and 9 by consent mechanism, it is humbly submitted that there are scattered shops in the area in question. Most of them are without pakka roof and having tin shed. Photographs already annexed with reply dated 28.07.2025. Moreover, Respondent No.8 and 9 are individual persons not the activity. It is respectfully submitted that coverage of 'Respondent No.8 and 9' or of 'the shops being run individually in the area in question' by consent mechanism under 'Building Construction Project' does not seem appropriate.

5. That updated chart of action taken is given as below:-

Sr. No.	Name of the Unit	Activity involved	Status of Consent to establish & Consent to operate	Operational/Closed/Dismantled during inspection on 27.06.2025	Status of DG set	No. & date of issuance of closure order Date of compliance of closure order	Action Taken
1.	S.S. Carrier/D HRUV Traders (R-10)	Building Material Trader	CTE/CTO not required	Operational	No Dg set found	--	Not applicable
2.	Chauhan Materials (R-11)	Building Material Trader	CTE/CTO not required	Dismantled	No Dg set found	--	Not Applicable
3.	Himanshu Building Material (R-12)	Building Material Trader	CTE/CTO not required	Dismantled	No Dg set found	--	Not Applicable
4.	Mahadev Materials Supplier (R-13)	Building Material Trader	CTE/CTO not required	Dismantled	No Dg set found	--	Not Applicable
5.	Dealing Monster (R-14)	No information available	NA	Dismantled	No Dg set found	--	Not Applicable
6.	Detailing addicts (R-29)	Servicing of Vehicles, Washing and Detailing	Covered	Operational (now closed)	DG set found	Closure Order dated 19.08.2025 (Annexure-2) Compliance Report dt 25.08.2025 (Annexure-3)	Unit was sealed alongwith DG set on 25.08.2025 in compliance of closure order 19.08.2025.

7.	R.S. Automob iles (R-15)	Dry Servicing of Vehicles	Covered	Operatio nal	No Dg set found	--	SCN for closure issued vide letter dated 03.10.25
8.	3 M Car Care (R-16)	Dry Servicing of Vehicles	Covered	Operatio nal	No Dg set found	--	SCN for closure issued vide letter dated 03.10.25
9.	Car Zone Motors (R-17)	Pre Owned Car dealers	CTE/CTO not required	Operatio nal	No Dg set found	--	Not Applicable
10	Nature Vibe- Restaura nt (R-18)	Restauran t	NA	Dismant led	No Dg set found	--	Not Applicable
11	Gaddicar t Car (R-19)	No informatio n available	NA	Dismant led	No Dg set found	--	Not Applicable
12	Motor Spare Parts (R-20)	Car Spare parts Shop	CTE/CTO not required	Operatio nal	No Dg set found	--	Not Applicable
13	Elite Medical (R-21)	Medical Shop	CTE/CTO not required	Operatio nal	No Dg set found	--	Not Applicable
14	Deluxe Point (R-22)	No informatio n available	NA	Dismant led	No Dg set found	--	Not Applicable
15	Yokoba ma Big Wheels (R-23)	Tyre alignment, balancing and Tyre changing	CTE/CTO not required	Operatio nal	No Dg set found	--	Not Applicable

16	Shri Ram Estate (R-24)	Real Estate Office	CTE/CTO not required	Operational	No Dg set found	--	Not Applicable
17	Shree Shyam Enterprises (R-25)	Retail Shop of Paint and Hardware	CTE/CTO not required	Operational	No Dg set found	--	Not Applicable
18	Dry Cleaner Blue Bar (Blue Berry Laundry and Drycleaners) (R-26)	Dry Cleaner and Laundry Shop	Covered	Operational	No Dg set found	Closure Order dated 19.08.2025 (Annexure-4) 25.08.2025 (Unit found dismantled at site) (Annexure-5)	Unit was visited on 25.08.2025 in compliance of closure order issued by H.Q dated 19.08.2025 and unit was found dismantled at site.
19	We Design Dream (R-27)	No information available	NA	Operational	No Dg set found	--	Not Applicable
20	Shree Shyam Steels (R-28)	Steel Wire, TMT Bars Retail Shop	CTE/CTO not required	Operational	No Dg set found	--	Not Applicable
21	Hamza Pets World (R-30)	Selling of Pets	CTE/CTO not required	Operational	No Dg set found	--	Not Applicable
22	Shiv Materials (R-31)	Building Material Trader	CTE/CTO not required	Operational	No Dg set found	--	Not Applicable
23	Bhardwaj Building	Building Material	CTE/CTO not	Operatio	No Dg set	--	Not

	Materials (R-32)	Trader	required	not found	--	Applicable
24	Moong Fali Café (Not Party)	Restaurant	Covered	Operational	No Dg set found	Closure Order dated 27.08.2025 (Annexure-6) Compliance Report dt 09.09.2025 (Annexure-7) Unit was sealed on 09.09.2025 in compliance of closure order dated 27.08.2025
25	Kar Ades (Not Party)	Car accessory shop	CTE/CTO not required	Operational	No Dg set found	-- Not Applicable

Present additional reply is being submitted for kind consideration of this Hon'ble Tribunal.


Regional Officer
Gurugram North
For Respondent No.4

Place: Gurugram
Date: 06.10.2025

HARYANA STATE POLLUTION CONTROL BOARD

559

Sector-6, Panchkula

Ph – 0172- 577870-73, Fax No. 2581201

E-mail- hspcbho@gmail.comOffice Order

Subject: Categorization of Industrial Sector/Projects in Red, Orange, Green, White and Blue categories for the purpose of Consent Management.

Whereas, Central Pollution Control Board vide letter no. B-29012/ESS (CPA)/2015-16/8526 dated 07.03.2016 issued the directions under section 18(1)(b) of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 to State Pollution Control Board/PCCs, regarding the classification of industrial sectors under Red/Orange/Green/White categories and also CPCB issued subsequent directions/letters in context of categorization of industries; and

Whereas, in compliance of above directions of CPCB, the Haryana State Pollution Control Board vide Head Office order Endst. No. HSPCB/PLG-135/2016/546-572 dated 14.07.2016 and orders dated 26.02.2018 and 04.12.2020 and subsequent orders, issued the consolidated list of Red, Orange, Green and White Category of units; and

Whereas, CPCB vide letter No. CP-18/1/2023-IPC-VI-HO-CPCB-HO dated 12.02.2025 and 25.03.2025 issued the directions under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 regarding Classification of industrial sectors into Red, Orange, Green, White and Blue category and withdrawn their earlier direction dated 07.03.2016 and subsequent directions/letters in context of categorization of industries with immediate effect. CPCB directed all SPCBs and PCC to adopt the revised methodology for classification of sectors and list of Red, Orange, Green, White and Blue category attached with the directions. CPCB has also directed including other directions that (1) all pending application for consideration of CTE/CTO and future such application shall be processed as per the revised methodology of classification of industrial sectors. In case CTE granted before the revised classification, applicability of CTO will be as per new classification. (2) New classification will be applicable to existing units at the time of renewal of CTO or within one year from the date of directions issued by CPCB regarding implementation of revised classification, whichever is earlier (3) Siting of units shall be only in the conforming area (4) The classification of sectors shall not be linked to sanction of loans/finance of bank proceedings; and

Whereas CPCB has also directed that any further addition of any new or left over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB/PCC by constituting a committee and following the methodology prescribed by CPCB. A committee headed by Member Secretary of the Board was constituted vide Head Office order Endst. No. HSPCB/PLG/2023/I/238520/2023 dated 14.12.2023 for categorization of the new or left over industrial sectors; and

Whereas, the committee examined classification of Red, Orange, Green, Blue and White category issued by CPCB vide letter dated 12.02.2025 and subsequent letter dated 25.03.2025 and categorization of HSPCB issued vide order endst. dated 04.12.2020 (as amended). The committee recommended to adopt classification issued by CPCB and submitted recommendations on 03.07.2025 with consolidated list consisting of classification of industrial/non-industrial sectors/projects under Red, Orange, Green, Blue and White category of CPCB and list of left over industrial/non-industrial sectors/projects; and

Whereas, MoEF&CC vide Notification G.S.R. 84(E) dated 29.01.2025 and G.S.R. 85(E) dated 30.01.2025 has issued Guidelines 'Control of Air Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025' and Control of Water Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025'. In these guidelines, siting criteria for establishment of a new Industrial Plant have been notified including other guidelines also, as per these guidelines, no industrial plant shall be allowed to set up in non-conforming areas or restricted or prohibited areas. The guidelines issued under Air Act, 1981 are applicable in the State and guidelines issued under Water Act, 1974 become applicable as and when State Government adopts the amendments made in Water Act in 2024.

In view of above, it is hereby ordered to adopt directions issued by CPCB vide letter dated 12.02.2025 including revised methodology for classification of industrial sectors and list of industrial/non-industrial sectors/projects sectors under Red/Orange/Green/Blue/White category and subsequent letter dated 25.03.2025. It is hereby also ordered to replace list of industrial/non-industrial sectors/projects sectors under Red/Orange/Green/ White category in consent procedure issued vide order endst. Dated 04.12.2020 (as amended by subsequent orders thereof) with the consolidated list of classification of industrial/non-industrial sectors/projects under Red, Orange, Green, Blue and White category issued by CPCB and left over industrial/non-industrial sectors/projects categorized by HSPCB is at Annexure-I, and shall become applicable for the purpose of consent management.

Dated Panchkula, the
21st July, 2025

Endst. No. HSPCB/PLG/2025/ 184-222

Vineet Garg, IAS
Chairman

Dated: 01/08/2025

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Branch Incharges dealing with consent management in Head Office of the Board.
2. All Regional Officers of the Board in the field.
3. Nodal Officer of the HSPCB, Haryana Enterprises Promotion Centre (HEPC) Bay No. 63-64-65-66, Sector 2, Panchkula.
4. Branch Incharge (IT) for uploading the orders on the website of the Board and making necessary changes in the HROCMMS and online inspection module

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/ 223-291

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Head of Departments, MD/Chairman/CEOs of Boards/Corporations/authorities in the State of Haryana. They are with the request to go through the consolidated list of classification of industrial/non-industrial sectors/projects of Red, Orange, Green, Blue and White category and if any of process of respective department falls under Red, Orange, Green, Blue and White category of industrial/non-industrial sectors/projects, they are required to obtain necessary consent from HSPCB under the provisions of Water Act, 1974 and Air Act, 1981.
2. All Deputy Commissioners in the State of Haryana.

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/ 292

A copy of the above is forwarded to the Chairman, CPCB with reference to letter No. CP-18/1/2023-IPC-VI-HO-CPCB-HO dated 12.02.2025 for information and further necessary action.

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/ 293-95

A copy of the above is forwarded to the following for information of the officers:-

1. PS to ACS, EF&W Department, Haryana.
2. PS to Chairman
3. PA to Member Secretary

Env. Engineer (PLG)
For Chairman

List of Red category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Manufacturing of Automobiles (integrated facilities)	Red
2.	Asbestos and asbestos based industries	Red
3.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using coal as fuel (12 TPD and above)	Red
4.	MANUFACTURING OF NON-ALCOHOLIC BEVERAGES -Waste water generation \geq 100 KLD	Red
5.	BATTERY MANUFACTURING -Lead-acid Battery manufacturing (excluding assembling and charging of Lead acid Battery in micro- scale)	Red
6.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK -Carbon black manufacturing	Red
7.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK -Industrial carbon including electrodes & graphite blocks and calcined pet coke	Red
8.	INORGANIC CHEMICALS- Basic inorganic chemicals and electro chemicals and its derivatives including Manufacturing of acid	Red
9.	INORGANIC CHEMICALS- Phosphorous and its compounds, including phosphorous rock processing	Red
10.	INORGANIC CHEMICALS- Chlorates, per-chlorates & peroxides	Red
11.	INORGANIC CHEMICALS- Chlorine, fluorine, bromine, iodine, and their compounds	Red
12.	Coke oven plant, coal liquefaction, coal tar distillation and fuel gas- making	Red
13.	CEMENT PLANTS- With co-processing with CPP (Captive Power Plant)	Red
14.	CEMENT PLANTS- With co-processing without CPP	Red
15.	CEMENT PLANTS- Without co-processing with CPP	Red
16.	CEMENT PLANTS- Without co-processing without CPP	Red
17.	CEMENT PLANTS- Stand-alone grinding units with CPP	Red
18.	CHLOR ALKALI- Chlor alkali	Red
19.	CHLOR ALKALI- Chlor alkali using washed salt	Red
20.	CHLOR ALKALI- Chlor alkali using cleaner/gaseous fuel	Red
21.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing using coal/oil fired kilns (fuel consumption: 12 TPD and above)	Red
22.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS- Dyes, Dye Intermediates and Pigments produced by chemical synthesis	Red
23.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS- Natural Dye and Pigments Requiring acidic/alkaline/ solvent extraction	Red
24.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps(waste water generation \geq 100KLD)	Red
25.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Molasses based)	Red
26.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Grain based)	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
27.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Grain based) with Distiller's Dried Grains with Soluble (DDGS) as by- product	Red
28.	DISTILLERIES AND FERMENTATION INDUSTRIES- Standalone yeast manufacturing units	Red
29.	DISTILLERIES AND FERMENTATION INDUSTRIES- Breweries and malteries industry(with fermentation)- Waste water generation ≥ 100 KLD	Red
30.	Manufacturing of Explosives, detonators, fuses, etc.	Red
31.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres- PSF&PFY, generated from petrochemical	Red
32.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres including rayon, tyre cord, viscose filament yarn/staple fibre, acrylic fibres	Red
33.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres including rayon, tyre cord, viscose filament yarn/staple fibre, acrylic fibres using cleaner/gaseous fuel	
34.	FERTILIZERS PRODUCTION- Fertilizers(Urea)	Red
35.	FERTILIZERS PRODUCTION- Fertilizers (Calcium Ammonium Nitrate/Ammonium Nitrate)	Red
36.	FERTILIZERS PRODUCTION- Fertilizers(NPK)	Red
37.	FERTILIZERS PRODUCTION- Fertilizers (Straight Phosphatic Fertilizers)	Red
38.	MANUFACTURING OF GLUE AND GELATIN- Manufacturing of glue and gelatin using coal/liquid fuel	Red
39.	COMPRESSED BIOGAS (CBG)/BIO-CNG PLANTS- CBG plants based on industrial/ process waste.	Red
40.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Integrated unit for production of Ammonia through Hydrogen generated by pyrolysis/gasification	Red
41.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Integrated unit for production of ammonia through Hydrogen generated by electrolysis using renewable energy (capacity ≥ 15 TPD)	Red
42.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Hydrogen production through pyrolysis/gasification	Red
43.	Hazardous waste pre- processing/processing facility including spent acid processing, spent solvent recovery, etc.	Red
44.	MILK PROCESSES AND DAIRY PRODUCTS- Milk processes and dairy products (integrated project)	Red
45.	MILK PROCESSES AND DAIRY PRODUCTS- Dairy and dairy products (Small scale units), using coal/biomass as fuel (Waste water generation ≥ 100 KLD)	Red
46.	MINING AND ORE BENEFICIATION- Open-cast coal mining	Red
47.	MINING AND ORE BENEFICIATION- Under ground coal mining	Red
48.	MINING AND ORE BENEFICIATION- Mining of major minerals and ore beneficiation	Red
49.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Integrated iron and steel plants	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
50.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Stand-alone sintering/palletisation	Red
51.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Sponge iron with CPP (Captive Power Plant)	Red
52.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Sponge iron without CPP	Red
53.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Stand-alone coke oven gas plants	Red
54.	ALUMINIUM PROCESSING- Aluminium Refinery	Red-
55.	ALUMINIUM PROCESSING- Aluminium Smelter	Red
56.	Copper Smelter	Red
57.	Zinc smelter	Red
58.	FERROUS AND NON-FERROUS METAL SECONDARY PROCESSING/ REPROCESSING UNITS INVOLVING DIFFERENT FURNACES THROUGH MELTING, REFINING, CASTING, ALLOY-MAKING- All Ferrous and Non-ferrous metal secondary processing/reprocessing units involving different furnaces through melting, refining, casting, alloy-making (using coal/liquid fuels)	Red
59.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT- Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/phosphating or finishing and anodizing / enamellings/galvanizing	Red
60.	ROLLING MILLS- Rolling and pickling	Red
61.	WIRE DRAWING AND WIRE NETTING- Wire drawing and wire netting(with pickling)	Red
62.	ORGANIC CHEMICALS INCLUDING HALOGENATED HYDROCARBONS- Organic chemicals including halogenated hydrocarbons (using solid/liquid fuel)	Red
63.	ORGANIC CHEMICALS INCLUDING HALOGENATED HYDROCARBONS- Organic chemicals including halogenated hydrocarbons (using cleaner fuel)	Red
64.	Oil and gas extraction (offshore & onshore extraction through drilling wells),Coal Bed Methane (CBM) drilling and shale gas, including group gathering stations (GGS), etc.	Red
65.	POWER GENERATION PLANTS- Power plants based on coal	Red
66.	POWER GENERATION PLANTS- Power plants based on liquid fuels	Red
67.	POWER GENERATION PLANTS- Biomass-based power plants	Red
68.	POWER GENERATION PLANTS- Nuclear energy-based power plants (> 220 MW)	Red
69.	PULP & PAPER (AGRO & WOOD)- Manufacturing of bleached chemical pulp, papers, and paper boards	Red
70.	PULP & PAPER (AGRO & WOOD)- Unbleached or Totally Chlorine Free (TCF) bleaching for manufacturing of chemical pulp, papers and Paper boards	Red
71.	PULP & PAPER (AGRO & WOOD)- Bleached grades of chemical pulp, paper, and paper board having Totally Chlorine Free (TCF) bleaching	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
72.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED)- Pulp & Paper(With bleaching)	Red
73.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED)- Pulp & Paper (Without bleaching, capacity \geq 15 TPD)	Red
74.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of solvent- based paints/varnish	Red
75.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of water- based paints	Red
76.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of powder coatings	Red
77.	PESTICIDE INDUSTRIES- Pesticide technical (organic chemicals based)	Red
78.	PESTICIDE INDUSTRIES- Pesticide technical (inorganic chemicals based like Zinc Phosphide and Aluminium Phosphide)	Red
79.	PESTICIDE INDUSTRIES- Pesticide formulation industries(Liquid formulation only)having boiler/thermopack	Red
80.	PESTICIDE INDUSTRIES- Pesticide formulation industries(having both liquid and dry formulation or dry formulation only) without having boiler /thermo pack	Red
81.	PESTICIDE INDUSTRIES- Pesticide formulation industries(having both liquid and dry formulation or dry formulation only) having boiler/thermopack	Red
82.	Petroleum oil refineries	Red
83.	PETROCHEMICALS - Petrochemicals (Naphtha cracker.)	Red
84.	PETROCHEMICALS - Petrochemicals (Gas cracker)	Red
85.	PETROCHEMICALS - Petrochemicals (without cracker)	Red
86.	PETROCHEMICALS - Petrochemicals(without cracker and using cleaner/gaseous fuel)	Red
87.	PHARMACEUTICAL INDUSTRY- Pharmaceuticals manufacturing	Red
88.	PHARMACEUTICAL INDUSTRY- Pharmaceuticals manufacturing using cleaner/gaseous fuel	Red
89.	REFRACTORIES- Refractories based on coal/liquid fuel (fuel consumption: 12 TPD and above)	Red
90.	SYNTHETIC RESINS- Synthetic resins manufacturing	Red
91.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro & pyro metallurgy	Red
92.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro & pyro metallurgy (using	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	cleaner/gaseous fuels & without crushing of materials)	
93.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Pyro metallurgy (using coal/liquid fuels)	Red
94.	E-WASTE DISMANTLING/RECYCLING- Industry engaged in recycling of e-waste generated from the electrical and electronic Equipment (EEE) listed in the E-Waste (Management) Rules 2022 using pyro/ hydro/ electro- metallurgical processing and Recycling of plastic separated from Waste EEE	Red
95.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016)- Lead Recycling (Lead Acid Batteries with Acids; Lead Scrap Recycling) Rotary Furnace/ Pit Furnace (Mandir/Canopy Bhatti)	Red
96.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) Lead Recycling (Drained Lead Acid Batteries; Lead Scrap Recycling) Rotary Furnace/Mandir Bhatti on Cleaner Fuel	Red
97.	Sugar (excluding khandsari/jaggery)	Red
98.	Slaughterhouse / Slaughterhouse (with rendering plant)/integrated slaughtering unit, meat processing units, bone mill, Processing of animal horns, hoofs and other body parts	Red
99.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Semi conductor fabs manufacturing	Red
100.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Display fabs manufacturing	Red
101.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Sensor fabs manufacturing/ Compound semi conductors/ silicon photonics	Red
102.	TANNERIES- Tanneries (Raw to finish)	Red
103.	TANNERIES- Tanneries (Raw to wetblue)	Red
104.	TANNERIES- Tanneries (Wet blue to finish)	Red
105.	TEXTILE INDUSTRY- Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing, and colouring, including the garment and apparel Manufacturing industry	Red
106.	REPROCESSING OF WASTE TEXTILE FABRIC- Integrated facility for reprocessing of waste textile fabric (including washing, bleaching, dyeing etc.)	Red

LIST OF ESSENTIAL ENVIRONMENTAL SERVICES

i. Essential Environmental Services for Industrial Waste Management

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	COMMON EFFLUENT TREATMENT PLANT (CETP)	
107.	CETP having MEE/spray drier	Red
108.	CETP (without having MEE/spray drier), Common MEE/common spray driers	Red
109.	Common Sewage-Effluent Treatment Plant (CSETP)	Red
110.	Effluent conveyance projects	Red
111.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Integrated facility (Secured landfill and incinerator)	Red
112.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Only secured landfill	Red
113.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Only incinerator	Red
	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)	
114.	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)- CBWTF	Red
115.	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)- CBWTF using cleaner/gaseous fuel	Red

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
116.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- HCFS with captive incinerator, irrespective of number of beds	Red
117.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- More than 1000 bedded HCFS	Red
118.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- 501 to 1,000 bedded HCFS	Red
119.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (above 3 star) or having 100 & above rooms	Red
	RAILWAY LOCOMOTIVE WORKSHOP/ INTEGRATED ROAD TRANSPORT WORKSHOP/ AUTHORIZED SERVICE CENTERS	
120.	RAILWAY LOCOMOTIVE WORKSHOP/ INTEGRATED ROAD TRANSPORT WORKSHOP/ AUTHORIZED SERVICE CENTERS -Railway locomotive work shop/ Integrated road transport workshop/ Authorized service centers (waste water generation \geq 10KLD)	Red
121.	PORTS AND HARBOURS- Ports and harbours, jetties and dredging operations	Red

122.	DAIRY FARM-Dairy Farm (having more than 500 animals)	Red
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OTHERS/SPECIAL CATEGORY SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
123.	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS- Hydel power plants (Capacity>50 MW)	Red
124.	SAND/RIVER BED MATERIAL MINING FROM RIVERBED AND ITS FLOODPLAINS - Mining lease area more than 5 hectares or Mining lease area upto 5 hectares which is part of cluster mining	Red

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB.

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Manufacturing of lead glass	Red
2.	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	Red
3.	Cotton coated fabrics including printing and lamination (Rexene) using Coal or liquid fuels and having Fuel consumption \geq 24 TPD	Red
4.	Lithium Ion battery manufacturing units or assembling of Lithium Ion batteries with or without charging, irrespective of waste generation and quantity of fuel used	Red
5.	Restaurants/Dhabas/ Eateries with minimum seating capacity of 36 or Motels/Marriage Halls/Banquet Halls/ Party Lawns having minimum floor area of 100 m ² (Waste Water Generation >500 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Red
6.	Stand alone analytical testing laboratory	Red

List of Orange category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	BAKERY, CONFECTIONERY AND SWEETS PRODUCTS- Bakery, confectionery, sweets with production capacity \geq 1TPD	Orange
2.	BRICK MANUFACTURING- Brick kilns using coal as fuel	Orange
3.	BRICK MANUFACTURING- Brick kilns using biomass as fuel	Orange
4.	BRICK MANUFACTURING- Tunnel brick kilns (gas fired)	Orange
5.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using coal as fuel (less than 12 TPD)	Orange
6.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks Manufacturing using biomass as fuel	Orange
7.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using gas as fuel	Orange
8.	FLY ASH BRICKS/BLOCK MANUFACTURING- Fly ash bricks/ block manufacturing (with boiler)	Orange
9.	MANUFACTURING OF NON-ALCOHOLIC BEVERAGES- Waste water generation < 100 KLD	Orange
10.	BATTERY MANUFACTURING- Dry cell Battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	Orange
11.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK - Activated carbon manufacturing (with steam activation)	Orange
12.	CEMENT PLANTS - Stand-alone grinding units without CPP	Orange
13.	CHLOR ALKALI- Chlor alkali using cleaner/gaseous fuel and washed salt	Orange
14.	MANUFACTURING OF COIR/COIRPITH AND COIR PRODUCTS- Coir bleaching and dyeing/ printing units	Orange
15.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing using coal/oil fired kilns (fuel consumption: less than 12 TPD)	Orange
16.	CERAMICS- Ceramics/Glass/Earthen potteries and tile manufacturing (using gas fired kilns)/tunnel kiln	Orange
17.	Coal Washeries	Orange
18.	Liquid floor Cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	Orange
19.	Cashew nut processing	Orange
20.	COFFEE SEEDS PROCESSING INDUSTRY - Coffee seeds processing (wet process)	Orange
21.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS - Natural Dye and Pigments not require acidic/alkaline/ solvent extraction	Orange
22.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps (waste water generation < 100 KLD)	Orange
23.	DISTILLERIES AND FERMENTATION INDUSTRIES- Breweries and malteries industry (with fermentation)- Waste water generation < 100 KLD	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
24.	FIBRE GLASS (FIBRE REINFORCED PLASTIC) PRODUCTION - Fibre glass (containing lead) Production and processing (excluding moulding)	Orange
25.	FIBRE GLASS (FIBRE REINFORCED PLASTIC) PRODUCTION - Fibre glass(without lead) production and processing (excluding moulding)	Orange
26.	Manufacturing of Firecrackers including improved crackers/green crackers, etc.	Orange
27.	FERTILIZERS PRODUCTION –Fertilizer (granulation /formulation/ blending) generating wastewater through floor washings, cooling towers etc.	Orange
28.	FERTILIZERS PRODUCTION –Fertilizer (granulation / formulation /blending) not generating wastewater	Orange
29.	FOOD AND FOOD PROCESSING INCLUDING FRUITS AND VEGETABLE PROCESSING -Waste water generation \geq 10 KLD	Orange
30.	FISH FEED, POULTRY FEED AND CATTLE FEED -Fish feed, poultry feed and cattle feed (with boiler)	Orange
31.	FISH FEED, POULTRY FEED AND CATTLE FEED -Fish processing and packing (excluding chilling of fishes)	Orange
32.	MANUFACTURING OF MODULAR WOODEN FURNITURE - Modular wooden furniture from particle board, MDF, swan timber etc, Ceiling tiles/ partition board from sawdust, woodchips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	Orange
33.	MANUFACTURING OF GLUE AND GELATIN -Manufacturing of glue and gelatin by using biomass/cleaner fuel	Orange
34.	MANUFACTURING OF GLASS (INCLUDING PRINTING OR ETCHING OF GLASS SHEET USING HYDROFLUORIC ACID) -Manufacturing of glass (Oil/coal fired)	Orange
35.	MANUFACTURING OF GLASS (INCLUDING PRINTING OR ETCHING OF GLASS SHEET USING HYDROFLUORIC ACID) -Manufacturing of glass (gas fired)	Orange
36.	Producer Gas plant using conventional coal Gasification	Orange
37.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL) -Integrated unit for production of Ammonia through hydrogen generated by electrolysis using renewable energy (Capacity < 15 TPD)	Orange
38.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL) -Hydrogen production through electrolysis using raw/sea water and renewable energy(capacity \geq 2.5TPD)	Orange
39.	HOT MIX PLANTS - Hot mix plants using oil as fuel	Orange
40.	HOT MIX PLANTS - Hot mix plants using gaseous as fuel	Orange
41.	Ice cream manufacturing units	Orange
42.	Printing Ink Manufacturing	Orange
43.	JUTE PROCESSING -Jute processing (with dyeing/with boiler)	Orange
44.	Lime manufacturing (using lime kiln)	Orange
45.	MILK PROCESSES AND DAIRY PRODUCTS -Dairy and dairy products (Small scale units), using coal/biomass as fuel (Waste water generation< 100 KLD)	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
46.	MILK PROCESSES AND DAIRY PRODUCTS -Dairy and dairy products, (Small scale units), using PNG as fuel	Orange
47.	MINING AND ORE BENEFICIATION - Mining of minor minerals (except Sand/riverbed material mining)	Orange
48.	MINING AND ORE BENEFICIATION -Grinding, processing, and screening of minor minerals	Orange
49.	Manufacturing of Mirror From sheet glass	Orange
50.	Mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	Orange
51.	Malteries (without fermentation)	Orange
52.	Manufacturing of Mosquito Repellent & coil	Orange
53.	FERROUS AND NON-FERROUS METAL SECONDARY PROCESSING/ REPROCESSING UNITS INVOLVING DIFFERENT FURNACES THROUGH MELTING, REFINING, CASTING, ALLOY-MAKING - Ferrous and Non-ferrous metal (excluding lead, nickel, and manganese) secondary processing/reprocessing units involving different furnaces through melting, refining, casting, alloy-making (using Cleaner fuels/electricity)	Orange
54.	Aluminium & copper extraction from scrapusing an oil-fired furnace(dry process only)	Orange
55.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT - Plasma electrolytic polishing (electroplating)	Orange
56.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non-Ferrous metals using liquid fuel	Orange
57.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non- ferrous metals using gaseous fuel	Orange
58.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non- ferrous metals using electricity	Orange
59.	ROLLING MILLS -Rolling mills (oil and coal fired)	Orange
60.	FOUNDRY OPERATIONS -Cupola furnace	Orange
61.	FOUNDRY OPERATIONS -Induction furnace/ arc furnace	Orange
62.	WIRE DRAWING AND WIRE NETTING - Formulation/palletisation of camphor tablets, Naphthalene balls from camphor/naphthalene powders.	Orange
63.	EDIBLE OIL MILLS -Vegetable oil manufacturing including solvent extraction And refinery/hydrogenated oils	Orange
64.	POWER GENERATION PLANTS - Nuclear energy-based power plants (up to 220 MW)	Orange
65.	POWER GENERATION PLANTS - Gas-based power plants	Orange
66.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED) -Pulp & Paper (Without bleaching; plant capacity<15 TPD)	Orange
67.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of paint and varnishes (only blending and mixing)	Orange
68.	PESTICIDE INDUSTRIES - Pesticide formulation industries(Liquid formulation only)without having boiler/thermopack	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
69.	Photographic film and its chemicals	Orange
70.	MANUFACTURING OF LUBRICATING OILS, GREASE AND PETROLEUM-BASED PRODUCTS- Manufacturing of lubricating oils, grease, and petroleum- based products	Orange
71.	PHARMACEUTICAL INDUSTRY -Pharmaceuticals (Formulation)	Orange
72.	PHARMACEUTICAL INDUSTRY -Pharmaceuticals (Formulation)using cleaner/gaseous fuel	Orange
73.	PHARMACEUTICAL INDUSTRY -Vaccine manufacturing	Orange
74.	PHARMACEUTICAL INDUSTRY -Vaccine manufacturing using cleaner/gaseous fuel	Orange
75.	PHARMACEUTICAL INDUSTRY -Pharmaceutical R&D facilities	Orange
76.	PHARMACEUTICAL INDUSTRY -Ayurvedic or Unani medicines manufacturing	Orange
77.	PHARMACEUTICAL INDUSTRY -Ayurvedic or unani medicines manufacturing using cleaner fuel	Orange
78.	Plywood/board manufacturing (including Veneer and laminate) with biomass fired boiler / thermic fluid heater (without resinplant)	Orange
79.	Printing press (newspaper, books, magazines, etc./ Gravure printing	Orange
80.	Synthetic Rubber Excluding molding	Orange
81.	REFRATORIES- Refractories based on coal/liquid fuel (fuel consumption: less than 12 TPD)	Orange
82.	REFRATORIES- Refractories based on cleaner fuels	Orange
83.	RUBBER PRODUCTS MANUFACTURING -Tyre and tube manufacturing	Orange
84.	RUBBER PRODUCTS MANUFACTURING -Tyres and tubes vulcanization/hot retreading	Orange
85.	RUBBER PRODUCTS MANUFACTURING -Rubber goods industry(with solid fuel/oil-based boiler)	Orange
86.	SYNTHETIC RESINS -Synthetic resins manufacturing(using only gaseous fuel)	Orange
87.	RICE MILLS -Parboiled rice mill (with soaking and steam/drier)	Orange
88.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Pyro metallurgy (using cleaner/gaseous fuels)	Orange
89.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro metallurgy	Orange
90.	E-WASTE DISMANTLING/RECYCLING -Industry engaged in recycling	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	of e-waste generated from the electrical and electronic equipment (EEE) listed in the E-Waste (Management) Rules 2022 (PCB processing limited to only mechanical processing and separation without pyro/ hydro/ electro-metallurgical processing), production of Al, Cu, and other metals from non-PCB sources and/or recycling of plastic Separated from Waste EEE.	
91.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Isolated storages (as defined under Manufacture, Storage, and Import of Hazardous Chemicals Rules, 1989 as amended)	Orange
92.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Paint and ink sludge/ residues recycling	Orange
93.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste, excluding lead, paint, and ink sludge	Orange
94.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Refining of used oil by hydro-treating/using solvent extraction	Orange
95.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Refining of used oil by using thin film evaporation/vacuum distillation with clay treatment	Orange
96.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Recycling/reprocessing of waste oil	Orange
97.	RECYCLING OF PLASTIC WASTE - Manufacturing of flakes/staple fibre/strip from the recycling of PET bottles	Orange
98.	RECYCLING OF PLASTIC WASTE - Plastic waste processing (manufacturing of flakes/granules)	Orange
99.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES -Collection, Depollution and Dismantling Centers (Without shredding)	Orange
100.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES -Collection, Depollution, Dismantling and shredding Centers	Orange
101.	Ship breaking industries	Orange
102.	Manufacturing of Silica gel	Orange
103.	Manufacturing of Iodized Salt from Crude/RawSalt	Orange
104.	Manufacturing of Starch/ Sago / Sorbitol	Orange
105.	Stone crushers	Orange
106.	Stone crushing/grinding/washing & screening of riverbed material(s)	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
107.	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS- Manufacturing of Surgical And medical products	Orange
108.	TANNERIES -Vegetable tanning	Orange
109.	MANUFACTURING OF TOOTH POWDER, TOOTH PASTE, TALCUMPOWDER AND OTHER COSMETIC ITEMS -Manufacturing of toothpaste and other cosmetic items	Orange
110.	THERMOMETER MANUFACTURING- Glass (mercury based) thermo meter manufacturing	Orange
111.	Manufacturing of Teflon- based products	Orange
112.	Thermocol manufacturing (with boiler)	Orange
113.	MANUFACTURING OF TOBACCO PRODUCTS INCLUDING CIGARETTES AND TOBACCO PROCESSES- Manufacturing of tobacco products including cigarettes and tobacco processes (with boiler)	Orange
114.	Tyre Pyrolysis Oil Industries-Applicable for advanced batch automated process/continuous TPO units	Orange
115.	TEA PROCESSING AND BLENDING- Tea processing (with boiler)	Orange
116.	TEXTILE INDUSTRY- Yarn to grey fabric manufacturing with water jet machines	Orange
117.	SAREE/FABRICPRINTING BY SCREEN/WOODEN BLOCK/HAND BLOCK- Saree/fabric printing by screen/wooden block/hand block	Orange
118.	TEXTILE SPINNING, SIZING AND WEAVING MILLS- Textile spinning, sizing and weaving mills (wastewater generation \geq 10KLD)	Orange

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
119.	STAND ALONE GENERATOR SET (Gen set) (i. Standalone gen set(s) of total capacity less than 1000 KVA may not require additional classification. The used oil/waste oil generated during repair and maintenance need to be disposed through authorized hazardous waste recycler by service provider/OEM. ii. Projects such data centers etc. having pollution potential due to gen sets only, may be classified based on the capacity and fuel used.)- Genset(s) of total capacity \geq 1MVA, using liquid fuel	Orange
120.	Airports	Orange
121.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016) (Sectors generates bio-medical waste. As per methodology scores assigned to H.)- 201 to 500 bedded HCFs	Orange
122.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016) (Sectors generates bio-medical waste. As per methodology scores assigned to H.)- 51 to 200 bedded HCFs	Orange
123.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (above 3 star) or having 100 & above rooms (based on cleaner /gaseous fuel)	Orange
124.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (up to 3	Orange

	star) or having more than 20 rooms but less than 100 rooms.	
125.	RAILWAY LOCOMOTIVE WORKSHOP/ INTEGRATED ROAD TRANSPORT WORKSHOP/ AUTHORIZED SERVICE CENTERS- Railway locomotive work shop/ Integrated road transport workshop/ Authorized service centers (wastewater generation <10 KLD)	Orange
126.	RAILWAY STATIONS - Railway Stations(Waste water Generation \geq 5 MLD)	Orange
127.	PORTS AND HARBOURS- Ports and harbours (only containers handling)/ Captive jetties	Orange
128.	Automobile service stations/ workshops	Orange
129.	BUILDING CONSTRUCTION PROJECTS (i. During the construction phase, the sector is mainly air polluting. However, in post construction phase it is mainly water polluting due to generation of sewage. Consent to Establish/Operate to be taken as per EC conditions, as applicable. (ii. Building construction project \geq 5000sq.m., but <20,000sq.m. built-up area (with connectivity to terminal STP) may not require separate classification. For projects <5000 the waste water shall be managed according to on-site sanitation methods as mentioned in the Manual on Sewerage and Sewage Treatment System(2013), published by the Central Public Health and Environmental Engineering Organisation (CPHEEO), and as amended from time to time.)- Building construction project \geq 20,000 sq. m. built-up area	Orange
130.	Stand alone mechanized laundry (using boiler)	Orange
131.	New highway construction project	Orange
132.	DAIRY FARM Dairy Farm (having 101 to 500 animals)	Orange
133.	DAIRY FARM (Dairy farms having less than 15 animals do not require separate classification.)- Dairy Farm (having 15 to 100animals)	Orange

OTHERS/SPECIAL CATEGORY SECTORS

Sl. No	Sector	New Category as per letter dated 12.02.2025
134.	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS - Mini Hydel power plants (Capacity from more than 25MVA and upto 50 MW)	Orange
135.	SAND/RIVER BED MATERIAL MINING FROM RIVERBED AND ITS FLOODPLAINS (excluding manual excavation) (i. Sand/riverbed material mining from river bed and its flood plains may cause ecological disturbances, erosion of riverbed, change in hydro-geological conditions & river ecosystem, etc. ii. Cluster mining means that the distance of mining lease area is less than 500m from periphery of another lease area. iii. This categorization is made considering the ecological damages and not based on pollution potential/index. Cluster mining as defined in 'Enforcement & Monitoring Guidelines for Sand Mining, 2020', issued by MoEF&CC.)- Standalone mining lease area up to five hectares in areas (not a part of any cluster mining)	Orange

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Manufacturing of pasted veneers using coal/ liquid fuels / Biomass-based fuels boiler	Orange
2.	Cotton coated fabrics including printing and lamination (Rexene)	Orange
3.	Friction dust	Orange
4.	Brake lining/ Disc brake pad	Orange
5.	Chlorinated paraffin wax/plasticizers	Orange
6.	Distilled water units using boiler or furnace as heating source based on coal/liquid fuel or biomass more than 24TPD	Orange
7.	Restaurants/Dhabas/ Eateries with minimum seating capacity of 36 or Motels/Marriage Halls/Banquet Halls/ Party Lawns having minimum floor area of 100 m ² (Waste Water Generation \geq 100 KLD and $<$ 500 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Orange
8.	Homeopathic medicine manufacturing	Orange
9.	Homeopathic medicine manufacturing using cleaner fuel	Orange
10.	Manufacturing of bakelite molded components using coal or biomass or gas as fuel	Orange
11.	Cotton spinning and weaving (medium and large scale) (wastewater generation \geq 10 KLD)	Orange
12.	Manufacturing of precast Cement products (with asbestos/ boiler / steam curing) like pipe, pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	Orange
13.	Land/area development project \geq 50 hectare	Orange
14.	Plastic Waste Processor (waste to oil and industrial composting)	Orange
15.	Industrial units having Boiler /Thermic Fluid Heater (TFH), but product/process not covered under any category (i.e. Red, Orange, Green and Blue)	Orange

List of Green category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Almirah, Grill Manufacturing (Dry Mechanical Process)	Green
2.	BAKERY, CONFECTIONERY AND SWEETS PRODUCTS- Bakery, confectionery, sweets with production capacity \geq 1TPD (using cleaner/gaseous fuel)	Green
3.	FLY ASH BRICKS/BLOCK MANUFACTURING- Fly ash bricks/block Manufacturing (without boiler)	Green
4.	BATTERY MANUFACTURING- Battery manufacturing Without boiler (excluding lead acid battery)	Green
5.	Briquette manufacturing (coal/biomass/coke)	Green
6.	CEMENT PLANTS- Bulk terminals for storage and packaging of cement	Green
7.	Manufacturing of Compact disc Computer(CD/DVD)/ cassette manufacturing/reel manufacturing	Green
8.	MANUFACTURING OF COIR/COIR PITH AND COIR PRODUCTS- Coir fibre/pith processing units generating effluent	Green
9.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing (using only electrical kiln)	Green
10.	Phenyl/toilet Cleaner Formulation and bottling	Green
11.	COFFEE SEEDS PROCESSING INDUSTRY- Coffee seeds processing with eco-pulper	Green
12.	Manufacturing of Candy	Green
13.	Manufacturing of precast Cement products (without using asbestos/ boiler / steam curing) like pipe, pillar, jafri, wellring, block/tiles etc.(should be done inclosed covered shed to control fugitive emissions)	Green
14.	Manufacturing of Ceramic Colour by mixing & blending only (not using boiler and wastewater Recycling process)	Green
15.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Chilling plant	Green
16.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Cold storage	Green
17.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Ice Making	Green
18.	Decoration of Ceramic Cups and plates by electric furnace	Green
19.	Ready mix Cement Concrete	Green
20.	CO2 recovery plant	Green
21.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps(only formulation)	Green
22.	DISTILLERIES AND FERMENTATION INDUSTRIES- Potable alcohol by blending, bottling of alcohol products	Green
23.	Manufacturing of coated Electrode	Green
24.	Emery powder (fine dust of sand) manufacturing	Green
25.	FOOD AND FOOD PROCESSING INCLUDING FRUITS AND VEGETABLE PROCESSING- Waste water generation<10 KLD (without boiler)	Green
26.	Fish feed, poultry feed and cattle feed (without boiler)	Green
27.	MANUFACTURING OF MODULAR WOODEN FURNITURE- Modular wooden furniture from particle board, MDF, swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)	Green
28.	Carpentry & wooden furniture manufacturing with spray painting (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw Cutting circular blade,etc.	Green
29.	Foam manufacturing	Green
30.	Flour mills (dry process)	Green

Sl. No.	Sector	New Category as per letter dated 12.02.2025
31.	STEEL FURNITURE INDUSTRY (Obnoxious gases from welding.)- Steel furniture with spray painting	Green
32.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Hydrogen production through electrolysis using raw/sea water and renewable energy(capacity<2.5TPD)	Green
33.	Glue from starch (physical mixing) with Gas/ electrically operated oven/boiler.	Green
34.	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1litre of sulphuric acid/nitric acid per month)	Green
35.	Jute processing (without dyeing / without boiler)	Green
36.	Manufacturing of optical Lenses (using electrical furnace)	Green
37.	Mobile towers using genset (s)	Green
38.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT- Heat treatment using furnace (without cyaniding)	Green
39.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT- Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.	Green
40.	Forging of ferrous and nonferrous metals (cold forging, without any heat treatment)	Green
41.	Rolling mills (gas fired)	Green
42.	Wire drawing and wire netting(without pickling and with heat treatment)	Green
43.	Die-casting/extrusion process only	Green
44.	Manufacturing of aluminium utensils from aluminium circles pressing/ Brass and bell Metal utensils manufacturing from circles (dry mechanical operation only)	Green
45.	EDIBLE OIL MILLS- Oil mills Ghani and extraction without boiler(no refining/ hydrogenation)	Green
46.	Manufacturing of lubricating oils, grease, and petroleum- based products (only blending)	Green
47.	PHARMACEUTICAL INDUSTRY- Ayurvedic or unani Medicines manufacturing (Without boiler)	Green
48.	Digital Printing on flex /vinyl, PVC etc.(more than 5 machines)	Green
49.	Spray Painting, Paint baking, Paint shipping	Green
50.	Manufacturing of bi-axially oriented Polypropylene (PP) film along with Metalizing operations	Green
51.	Pulse/Dal Mills	Green
52.	Insulation and other coated Papers(excluding paper or pipe manufacturing)	Green
53.	Packaging materials manufacturing from non- asbestos fibre, vegetable fibre yarn	Green
54.	Polythene and plastic processed products manufacturing (virgin/compostable plastic)	Green
55.	Poultry, piggery, and hatchery	Green
56.	Puffed rice (muri) (using gas)	Green
57.	RUBBER PRODUCTS MANUFACTURING- Rubber goods industry (with gas-based boiler)	Green
58.	SYNTHETIC RESINS- Blending of melamine Resins & different powder, additives by physical mixing, Including phenolic resin (without boiler)	Green
59.	RICE MILLS- Raw rice mill (Without soaking and steam/drier)/ hullers)	Green
60.	E-WASTE DISMANTLING/RECYCLING- Industry engaged in dismantling (only) of e- waste, generated from the electrical and electronic equipment(EEE)listed in the E-Waste (Management) Rules2022	Green
61.	E-WASTE DISMANTLING/RECYCLING- E-waste refurbishing centres	Green
62.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES- Common Shredders (Standalone)	Green
63.	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS- Surgical and medical products assembled only (with effluent-generating	

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	processes)	
64.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Semiconductor Assembly, Testing, Marking and Packaging Facility(ATMP)	Green
65.	Sawmills	Green
66.	Spice grinding	Green
67.	Cutting, Sizing and polishing of marble, granite and other stones	Green
68.	Manufacturing of tooth powder, talcum powder	Green
69.	Manufacturing of tobacco products including cigarettes and tobacco processes (without boiler)	Green
70.	Transformer repairing/ manufacturing(dry process only)	Green
71.	Tamarind powder manufacturing	Green
72.	Tea processing (without boiler)	Green
73.	TEXTILE INDUSTRY- Garment and apparel manufacturing industry including Doubling/Reeling /TFO-Two for one unit(dry process)-with boiler	Green
74.	SAREE/FABRICPRINTING BY SCREEN/WOODEN BLOCK/HAND BLOCK- Hand block printing without effluent generation	Green
75.	Textile spinning, sizing and weaving mills (waste water generation <10 KLD)	Green
76.	Power looms (without dye and bleaching)	Green
77.	Reprocessing of waste textile fabric (dry process)	Green
78.	Seasoning of Wood in steam heated chamber	Green
79.	Pulverization of bamboo and scrap Wood	Green
80.	Distilled Water (without boiler) with electricity as Source of heat	Green
81.	Purification of Water and packaging (mineralized/non- mineralized water)	Green

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
82.	STAND ALONE GENERATOR SET (Gen set) (i. Standalone gen set(s) of total capacity less than 1000 KVA may not require additional classification. The used oil/waste oil generated during repair and maintenance need to be disposed through authorized hazardous waste recycler by service provider/OEM. ii. Projects such data centers etc. having pollution potential due to gen sets only, may be classified based on the capacity and fuel used.)- Genset(s) of total capacity \geq 1MVA, using cleaner/gaseous fuel	Green
83.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- 11 to 50 bedded HCFs	Green
84.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- Upto 10 bedded HCFs	Green
85.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- Non-bedded HCFs	Green
86.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Upto 20 rooms	Green
87.	Railway Stations (Waste water Generation \geq 100KLD, but $<$ 5MLD)	Green
88.	Railway sidings/Mineral stock yard	Green
	(i.	
89.	BUILDING CONSTRUCTION PROJECTS (i) During the construction phase, the sector is mainly air polluting. However, in post construction phase it is mainly water	Green

	polluting due to generation of sewage. Consent to Establish/Operate to be taken as per EC conditions, as applicable. (ii) Building construction project ≥ 5000 sq.m., but $< 20,000$ sq.m. built-up area (with connectivity to terminal STP) may not require separate classification. For projects < 5000 the waste water shall be managed according to on-site sanitation methods as mentioned in the Manual on Sewerage and Sewage Treatment System (2013), published by the Central Public Health and Environmental Engineering Organisation (CPHEEO), and as amended from time to time.) (iii) Building construction project $\geq 5,000$ sq. m., but $< 20,000$ sq. m. built-up area (without connectivity to terminal STP)	
90.	Gold Assaying & Hallmarking Centres	Green
91.	Facility of handling, storage, and transportation of food grains in bulk	Green
92.	Fly ash export or disposal operations	Green
93.	Oil and gas transportation pipeline (excluding pipeline covered under definition of isolated storage of hazardous chemicals, as per Manufacture, Storage, and Import of Hazardous Chemicals Rules, 1989)	Green
94.	Gaushalas	Green

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB.

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Automobile service stations/ Workshops (not having washing facility)	Green
2.	Manufacturing of pasted veneers using Cleaner/gaseous fuels or thermic fluid heater and by sun drying	Green
3.	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	Green
4.	LPG bottling plants	Green
5.	Automobiles manufacturing outsourcing all of the polluting activities.	Green
6.	Manufacturing of bakelite molded components using electricity	Green
7.	Fiber bedding /blanket/quilt manufacturing units using synthetic fiber as raw material	Green
8.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and Using boilers)	Green
9.	Homeopathic medicine manufacturing (Without boiler)	Green
10.	Cotton spinning and weaving (small scale) (waste water generation <10 KLD)	Green
11.	Footwear other than leather footwear (excluding stitching of upper part)	Green
12.	Restaurants/Dhabas/Eateries etc. with minimum seating capacity of 36 (Waste Water Generation <100 KLD) or Motels/ Marriage Halls/Banquet Halls/ Party Lawns etc. having minimum floor area of 100 m ² (Waste Water Generation <100 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Green
13.	Land/area development area projects < 50 Ha. and > 01 Ha	Green

LIST OF BLUE CATEGORY SECTORS-Essential Environmental Services for Domestic/Household Activities:

Sl. No.	Sector	New Category as per letter dated 12.02.2025
MUNICIPAL SOLID WASTE MANAGEMENT FACILITY		
1	Municipal Solid Waste Management Facility (Sanitary landfill/ Integrated Sanitary landfill with material recycling facility/ refused derived fuel, etc.)	Blue
2	Waste to energy power plants	Blue
3	Bio-mining of legacy waste projects	Blue
4	Municipal Solid Waste Bio- methanation plant (Quantity of MSW \geq 5 TPD)	Blue
5	Municipal Solid Waste Composting Facility (Quantity of MSW \geq 5 TPD)	Blue
6	Municipal Solid Waste material Recovery Facility (Quantity of MSW \geq 5 TPD)	Blue
7	Construction and Demolition (C&D) Waste Processing Plants	Blue
SEWAGE TREATMENT PLANT		
8	Sewage Treatment Plant (5 MLD and above)	Blue
9	Sewage Treatment Plant (less than 5 MLD)	Blue
Compressed Biogas (CBG/Bio-CNG) Plants		
11	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater of 50 KLD or above	Blue
12	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater less than 50 KLD	Blue
13	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste), not discharging any wastewater and producing by-products- (i) Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM)/ enriched manure and/or (ii) Briquette/pellet using fuel.	Blue

List of White category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Assembly of Bicycles, Baby carriages and others small non motorizing vehicles	White
2.	Baling (hydraulic press) of waste papers	White
3.	Bio fertilizer and bio-pesticides without using Inorganic chemicals	White
4.	Block making of printing without foundry (excluding wooden block making)	White
5.	Flavoured Betel nuts production/ grinding (completely dry mechanical operations)	White
6.	Manufacturing of shoe Brush and wire Brush	White
	MANUFACTURING OF COIR/COIR PITH AND COIR PRODUCTS	
7.	Coir fibre/pith processing and/or Manufacturing of coir products from coir (only dry process)	White
8.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without Using boilers)	White
	CHILLING PLANT, COLD STORAGE AND ICE-MAKING	
9.	Assembly of air Coolers/Conditioners, repairing and servicing	White
10.	Chalk making from plaster of Paris (only casting without boilers etc.(sun drying/electrical oven)	White
11.	Standalone manufacturing of Concrete admixtures up to 1000MT per Month capacity by physical mixing (without boiler and reactor and no generation of waste water)	White
12.	Used Cooking oil(UCO) collection centers	White
	SYNTHETIC DETERGENT AND SOAPS	
13.	Soap manufacturing (handmade-without steam boiling / boiler)	White
14.	Diesel pump repairing and servicing (complete mechanical dry process)	White
15.	Electric lamp (bulb) and CFL manufacturing by assembling only	White
16.	Electrical and electronic Item assembling (completely dry process)	White
17.	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations/ painting)	White
	CARPENTRY & WOODEN FURNITURE MANUFACTURING	
18.	Carpentry & wooden furniture manufacturing without spray painting (excluding saw mill) with the help of electrical(motorized) machines such as electrical wood planner, steel saw Cutting circular blade, etc.	white
	STEEL FURNITURE INDUSTRY (Obnoxious gases from welding.)	
19.	Steel furniture without spray painting	White
20.	CBG plants producing Fermented Organic Manure (FOM)&Liquid Fermented Organic Manure(LFOM) as by-products	White
	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)	

Sl. No.	Sector	New Category as per letter dated 12.02.2025
21.	Hydrogen production through electrolysis (using renewable energy) on BOO/BOOT/BOT, mode etc., located in the premises of end user industry and directly using de-mineralized water & other utilities (cooling tower, ETP, etc.) sourced from end user industry	White
22.	Compressed oxygen Gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other Gases)	White
23.	Glass and ampule sand vials making from Glass tubes	White
24.	Ground nut decorticating	White
25.	Medical Oxygen	White
26.	Handloom/carpet weaving (without dyeing and bleaching operation)	White
27.	Manufacturing of scientific and mathematical Instrument (assembling only)	White
	JUTEPROCESSING	
28.	Manufacturing of products from jute (without dyeing/ without boiler)	White
29.	Leather foot wear and Leather products (excluding tanning and hide processing)	White
30.	Leather cutting and stitching (more than 10 machine and using motor)	White
31.	Organic Manure (physical mixing)	White
32.	Packing of powdered Milk	White
	ROLLING MILLS	
33.	Cold rolling mill (without heat treatment)	White
	WIRE DRAWING AND WIRE NETTING	
34.	Wire drawing and wire netting(without pickling and without heat treatment)	White
35.	Manufacturing of Metal caps containers etc	White
36.	Organic and inorganic Nutrients by physical mixing(without boiler and without any reactor)	White
37.	Biscuit stray setc from rolled PVC sheet (using automatic vacuum forming machines)	White
38.	Fountain Pen manufacturing by assembling only	White
39.	Glass Putty and sealant (by mixing with machine only)	White
40.	Manufacturing of Paper Pins, U-clips, etc.	White
41.	Solar Power generation Through solar photovoltaic cell and wind power	White
42.	Repairing of electric motors and generators (dry mechanical process)	White
43.	Manufacturing of plastic or cotton Rope	White
44.	Tyre Retraders	White
	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES	
45.	Collection Centers (Without depollution, dismantling and shredding)	White
	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS	
46.	Surgical and medical products assembled only (without effluent-	White

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	generating processes)	
47.	Manufacturing of Solar module/non-conventional energy apparatus	White
48.	Digital thermometer manufacturing	White
	TEA PROCESSING AND BLENDING	
49.	Blending and packing of tea	White
	TEXTILE INDUSTRY	
50.	Garment and apparel manufacturing industry including Doubling/Reeling /TFO-Two for one unit(dry process)-without boiler	White
	REPROCESSING OF WASTE TEXTILE FABRIC	
51.	Cotton and woolen Hosiers making (Dry process only without any dyeing / washing operation)	White

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

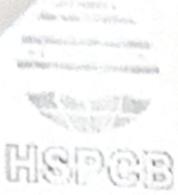
Sl. No.	Sector	New Category as per letter dated 12.02.2025
	RAILWAY SIDINGS (Fugitive emissions due to loading, unloading, storage and transportation of the minerals.)	
52.	Railway sidings only for defence purpose	white
	DAIRY FARM (Dairy farms having less than 15 animals do not require separate classification.)	
53.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.	White

OTHERS/SPECIAL CATEGORY SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS	
54.	Mini Hydel power plants (Capacity ≤ 25 MW)	White

List of left over industrial sector/non industrial categorized by HPCB as per classification CPCB.

Sr.No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Automobile fuel outlets (only dispensing)	White
2.	Diesel generator sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height	White
3.	Almirah, Grill Manufacturing without painting operation (Dry Mechanical Process)	White
4.	Health care Establishments i.e hospitals/clinics without indoor facilities and having only OPD consultancy	White
5.	Printing presses without involving water polluting process	White
6.	Camphor water filling without using reverse osmosis and mineralization	White
7.	Restaurants having seating capacity up to 36 seats	White
8.	Atta chakkies without trade effluent	White
9.	Assembling of Door closer and Rings	White
10.	Cotton Belts and Tapes/Cotton Niwar etc	White
11.	Gold/Silver smithy shops with no water or chemical use.	White
12.	Manufacture of Steel trunks/boxes/drums/Shutters	White
13.	Musical instrument with no wet process	White
14.	Paper Pins, 'U' Clips, pen Holders, pen & paper products without wet process	White
15.	Button & hooks manufacturing units	White
16.	Manufacturing of glass bangles	White
17.	Manufacturing of coir items from coconut husk	White
18.	Import and storage of edible oil only	White
19.	Bindi making units	White
20.	Biscuits, Pastries, Cakes, Confectionery, Bread, Bakery upto 100 kg/day (by electrical/Gas Oven/furnace)	White
21.	Synthetic knitted garments Without Dying, Printing	White
22.	Cotton knitted garments Without Dying, Printing	White
23.	Woolen knitted garments Without Dying, Printing	White
24.	Auto Parts, Components and Ancillaries & Garage Equipment (Assembling only) (dry process without any heat treatment / metal surface finishing operations/ painting)	White
25.	Sports goods (Manual Process)	White
26.	Clocks & Watches (Assembling only)	White
27.	Fiber-glass molding (Electric furnace)	White
28.	Synthetic rubber and foam (only moulding)	White
29.	Brooms of all type	White
30.	Scent sticks manufacturing	White
31.	Candles manufacturing	White



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Detailing Addicts, Shop No. 8, DLF Phase 4, Sector 27, Gurugram has established and operating a Servicing and washing of vehicles at Shop No. 8, DLF Phase 4, Sector 27, Gurugram which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 08-Aug-2025 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit is operating without obtaining the requisite CTE/CTO from the Board and without installing any pollution control devices.

HARYANA STATE

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GRN/2025/1182 dated 30/06/2025 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2025/RO/INS/114814832CONCR001 dated 08-Aug-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Detailing Addicts Shop No. 8, DLF Phase 4, Sector 27, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

Amal K

*** This is system generated certificate ***

Dated Panchkula, the
17-Aug-2025

Vineet Garg, IAS
Chairman

Endst.
No.:HSPCB/GUR/2025/INS/114814832CONCO001-005

Dated:19-Aug-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Detailing Addicts Shop No. 8, DLF Phase 4, Sector 27, Gurugram
5. Executive Engineer, GMDA/ MCG Division, Gurugram. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

JATIND Digitally signed
by JATINDERPAL
ERPAL SINGH
Date: 2025.08.19
J P Singh, Sr. Environment Engineer
Branch Incharge (HQ)
For Chairman

Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. *HSPCB/GVA/2025/INS/1148/4832 CONC.0001-005* dated *19/08/2025*... under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against *M/s. Detailing Addicks, Shop No. 8, DLF Phase-4, Sector 27, Gurugram*....., has been visited on *25/08/25* to close down the above said unit by the following officers/officials:

1. *Vishal AEE*
2. *Mukesh FA*
3. *Vinod Driver*
- 4.

The representative of the unit Sh. *Anil (Worker)*..... who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. *20 KVA DG set*
2. *Washing Motor*
- 3.
- 4.

Sh. *Anil (Worker)*..... the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. *20KVA DG set*
2. *Washing motor*
- 3.



(IMPRESSION OF SEAL USED)

Anil
Sig. of Representative of the Unit

Vishal
Signature of Officer of HSPCB

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6, Hamilton Ct Rd, Sector 28, DLF Phase IV, Gurugram, Haryana 122009, India



Y005, Regency Park2, DLF Phase IV, Gurugram, Haryana 122009, India



100B, DLF Phase IV, Sector 27, Gurugram, Haryana 122009, India



6, Hamilton Ct Rd, Sector 28, DLF Phase IV, Gurugram, Haryana 122009, India

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Inspection no. : 114208415
HROCMMS ID : 25GUNO6581887

Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Dry Cleaner Blue Bar (Blueberry Laundry and dry cleaners), Shop No. 6, Near Hamilton Court, Galleria Road, DLF Phase-IV, Gurugram has established and operating a washing of garments at Shop No. 6, Near Hamilton Court, Galleria Road, DLF Phase-IV, Gurugram which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 27-Jun-2025 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit is operating without obtaining the requisite CTE/CTO from the Board and without installing any pollution control devices.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GRN/2025/1181 dated 30/06/2025 but the unit has not submitted the reply.

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2025/RO/INS/114208415CONCR001 dated 08-Aug-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Dry Cleaner Blue Bar (Blueberry Laundry and dry cleaners) Shop No. 6, Near Hamilton Court, Galleria Road, DLF Phase-IV, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

Kanhaiyalal
96500 55736

*** This is system generated certificate ***

एतमे अद्य से अन्व करे दिया

Dated Panchkula, the
17-Aug-2025

Vineet Garg, IAS
Chairman

Endst.
No.:HSPCB/GUR/2025/INS/114208415CONCO001-005

Dated:19-Aug-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Dry Cleaner Blue Bar (Bluberry Laundry and dry cleaners) Shop No. 6, Near Hamilton Court, Galleria Road, DLF Phase-IV, Gurugram
5. Executive Engineer, GMDA/ MCG Division, Gurugram. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

Digitally signed
by JATINDER
SINGH
PAL SINGH
Date: 2025.08.19
16:30:41 +05'30'

J P Singh, Sr Environment Engineer
Branch Incharge (IIQ)
For Chairman

Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/GUR/2025/INS/1142084/ISCONCO/001...-005 dated 19 Aug. 2025.. under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Dry Cleaners Blue Box (Blueberry Laundry and dry cleaners) Shop No. 6 Near Hamilton Court, Gidderwa Road, D.F. Phase IV, Gurgaon has been visited on 25/08/2025 to close down the above said unit by the following officers/officials:

- 1. Kishor AEE
2. Mukesh FA
3. Kinsh Diva
4.

The representative of the unit Sh. Kamhija Lal (Owner) who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

- 1. Unit has dismantled from the site.
2. No washing related equipments and accessories are found at site.
3.
4.

Sh. Kamhija Lal (Owner) the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1. Unit has dismantled from the site
2. No washing related equipments and accessories are found at site.
3.



(IMPRESSION OF SEAL USED)

Kamhija Lal
Sig. of Representative of the Unit

Kishor
Signature of Officer of HSPCB

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Y005, Regency Park2, DLF Phase IV,
Gurugram, Haryana 122009, India



F39P+3H8, Regency Park Road, Sector
28, DLF Phase IV, Gurugram, Haryana
122009, India



F39P+3H8, Regency Park Road, Sector
28, DLF Phase IV, Gurugram, Haryana
122009, India



F39P+3H8, Regency Park Road, Sector
28, DLF Phase IV, Gurugram, Haryana
122009, India

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**Haryana State Pollution Control Board**

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-Hqhspcb@hspcb.org.in

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Moongfali, Shop No. 7, Sector 28, Gurugram, 122002 has established and operating a Restaurant at Shop No. 7, Sector 28, Gurugram, 122002 which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 01-Jul-2025 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit operating without obtaining the requisite CTE/CTO from the Board and without installing any pollution control devices.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter 1191 dated 01/07/2025 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2025/RO/INS/114815297CONCR001 dated 08-Aug-2025 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Moongfali Shop No. 7, Sector 28, Gurugram, 122002 by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

Dated Panchkula, the
25-Aug-2025

Vinect Garg, IAS
Chairman

Endst.
No.:HSPCB/GUR/2025/INS/114815297CONCO001-005

Dated:27-Aug-2025

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Moongfali Shop No. 7, Sector 28, Gurugram, 122002
5. Executive Engineer, GMDA/ MCG Division, Gurugram. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

JATIND
ERPAL

**J P Singh, Senior Environment Engineer
Branch Incharge (HQ)
For Chairman**

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Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. *HSPCB/SUR/2025/INS/148/5297.COM.CE.001-005* dated *27/09/2025* under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against *M/s. Manoj, Shop No. 7, Sector 27, Gurugram, 122002*....., has been visited on *9/09/2025* to close down the above said unit by the following officers/officials:

1. Vishal AEE
2. Sahil Driver
- 3.
- 4.

The representative of the unit Sh. *Gopi*..... (*Worker*)..... who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. Gas line knot
2. Gas stoves
3. Tandoor
- 4.

Sh. *Gopi*..... (*Worker*)..... the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. Gas line knot
2. Gas stoves
3. Tandoor



(IMPRESSION OF SEAL USED)

Representative refused to sign
Sig. of Representative of the Unit

Vishal
Signature of Officer of HSPCB

